Filling under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI.		Summary of clai	ms received S	ummary of claims a	dmitted	Amount of contingent	Amount of claims not	Amount of claims Details in under Annexure	Remarks, if any
No.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification	
1	Secured financial creditors belonging to any class of creditors	2	2,19,84,394	2	2,19,84,394			1	
2	Unsecured financial creditors belonging to any class of creditors		-		=			2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)							3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)							4	
5	Operational creditors (Workmen)							5	
6	Operational creditors (Employees)							6	
7	Operational creditors (Government Dues)	1	8,67,17,838	1	8,67,17,838			7	
8	Operational creditors (other than Workmen and Employees and Government Dues)		-					8	
9	Other creditors, if any, (other than financial creditors and operational creditors)							9	
	Total	3	10,87,02,232	3	10,87,02,232	-		-	

Annexure-1

Name of the corporate debtor: Moli Merchant Traders Private Limited; Date of commencement of liquidation: 25/11/2022; List of creditors as on: 01/03/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No	Name of creditor	Details of	claim received			Details of claim add	nitted			contingent	any	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
٠		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set- off			
1	Agrasen Trade Merchant Private Limited	14-02-2023	1,52,17,374	1,52,17,374	FC				65.37	-	-			
2	Enrich Infra Developeres Pvt. Ltd.	24-11-2021	67,67,020	67,67,020	FC				34.63					
	TOTAL		2,19,84,394	2,19,84,394					100		-			

Annexure-7 Name of the corporate debtor: Moli Merchant Traders Private Limited; Date of commencement of liquidation: 25/11/2022; List of creditors as on: 01/03/2023

List of operational creditors (Government dues)

(Amount in₹

Sl. No.		of Claimant		Details of	claim received			Details of clai	m admitted				Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under	Remarks, if any
	Department	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if	claim	off		verification	
		Archana Baokar (State Tax Officer)		10-02-2023	8,67,17,838	8,67,17,838	Gov dues	interest -		NA	applicable NA	-	-	-	-	
				TOTAL	8,67,17,838	8,67,17,838										

	Moli
Unpaid insolvency resolution process cost	-
Liquidation cost incurred till Date(A)	6,720
Liquidation cost incurred till Date(A)	
Public Announcement	6,720
Auditor Fees	
Liquidator fees	
	6,720